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Title: Statement regarding Government Business during the week commencing Monday, the 9th August 2021.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Sir, I rise to announce that Government Business for the remaining part of the Sixth Session of Seventeenth Lok Sabha, may consist of:

1. Consideration of any items of Government Business carried over from today's order paper:- [It contains:- *Consideration and passing of (i) the Taxation Laws (Amendment) Bill, 2021 and (ii) the Central Universities (Amendment) Bill, 2021*]
2. Consideration and passing of the following Bills, as passed by Rajya Sabha:-
 - (i) the Limited Liability Partnership (Amendment) Bill, 2021;
 - (ii) the Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021; and
 - (iii) the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021.
3. Consideration and passing of the Assisted Reproductive Technology (Regulation) Bill, 2020. ... (*Interruptions*)

4. Consideration and passing of the following Bills, after their introduction :-

... (*Interruptions*)

- (i) The National Commission for Homoeopathy (Amendment) Bill, 2021. ... (*Interruptions*)
- (ii) The National Commission for Indian System of Medicine (Amendment) Bill, 2021. ... (*Interruptions*)
- (iii) The Constitution (One Hundred and Twenty Seventh) Amendment Bill, 2021. ... (*Interruptions*)

12.11 hrs

माननीय सभापति: माननीय सदस्यगण, जिन माननीय सदस्यों को आज नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामलों के अनुमोदित पाठ को 20 मिनट के अन्दर व्यक्तिगत रूप से सभा पटल पर रख दें ।

... (व्यवधान)